

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.04.2016									30.04.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8459	0	0	22	22	0	0	16	16	8465
2	CIVIL SECOND APPEAL	4257	0	0	17	17	0	0	37	37	4237
3	EXECUTION FIRST APPEAL	44	0	0	0	0	0	0	0	0	44
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	26170	0	6	480	486	0	24	1937	1961	24695
6	CIVIL REVISION	428	0	0	12	12	0	0	29	29	411
7	CIVIL REVIEW	798	0	3	7	10	0	12	9	21	787
8	INCOME TAX REFERENCE	66	0	0	0	0	0	42	0	42	24
9	OTHER TAX REFERENCE	176	0	1	0	1	0	33	0	33	144
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	12	0	0	0	0	0	3	0	3	9
12	INCOME TAX APPEAL	2123	0	25	0	25	0	82	0	82	2066
13	WEALTH TAX APPEAL	50	0	2	0	2	0	0	0	0	52
14	SALES TAX REVISION	1099	0	0	11	11	0	0	26	26	1084
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	112	0	0	3	3	0	0	3	3	112
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	32	0	0	0	0	0	0	0	0	32
19	COMPANY APPLICATION	218	0	0	37	37	0	0	8	8	247
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	43	0	0	0	0	0	0	0	0	43
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	69	0	1	0	1	0	9	0	9	61
24	SPECIAL APPEAL (WRITS)	3542	0	176	0	176	0	163	0	163	3555
25	CIVIL CONTEMPT	2458	0	11	138	149	0	10	325	335	2272
26	CIVIL WRITS	54631	0	380	931	1311	0	308	1050	1358	54584
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	688	0	0	2	2	0	0	12	12	678
	TOTAL (A)	105494	0	605	1660	2265	0	686	3452	4138	103621
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	18917	0	16	63	79	0	32	6	38	18958
3	CRIMINAL REVISION	5502	0	0	95	95	0	0	44	44	5553
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	8347	0	0	598	598	0	0	194	194	8751
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1789	0	0	1384	1384	0	0	1049	1049	2124
6	CRIMINAL CONTEMPT	23	0	0	0	0	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	104	0	20	0	20	0	56	0	56	68
9	CRIMINAL LEAVE TO APPEAL	738	0	1	15	16	0	1	1	2	752
10	CRIMINAL WRITS	375	0	0	42	42	0	0	17	17	400
	TOTAL (B)	35797	0	37	2197	2234	0	89	1311	1400	36631
	TOTAL (A+B)	141291	0	642	3857	4499	0	775	4763	5538	140252
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	193	0	0	6	6	0	0	14	14	185
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	119	0	0	11	11	0	0	6	6	124
4	CRIMINAL TRANSFER	78	0	0	2	2	0	0	5	5	75
	TOTAL (C)	391	0	0	19	19	0	0	25	25	385
	GRAND TOTAL (A+B+C)	141682	0	642	3876	4518	0	775	4788	5563	140637